

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-72(ND)/2016

IN THE MATTER OF:

Satish Kumar Pawa & Ors. Applicant/petitioners
Vs.
M/s. Divine Infracon Pvt. Ltd. Respondent

Order under Section 397/398 of the Companies Act

Order delivered on 01.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Mansumyer Singh, Advocate
For the Respondent : Mr. Virender Ganda, Sr. Counsel
Mr. Rakesh Kumar, Advocate

ORDER

For Order, see C.P. No. 39(ND)/2017.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

01.08.2017
V. Sethi